

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 391 of 2003

Gwalior, this the 23rd day of February, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

S.R. Bade, aged 61 years, Occupation Retired
OS-II, Office of the Dy. CE/C, Central
Railway, Gwalior, Resident of Oppo. Mojeshwar
Mandir, Palve-ka-Bada, MLB Road, Shinde-ki-
Chawani, Lashkar, Gwalior. ... Applicant

(By Advocate - Shri D.P. Singh on behalf of Shri
J. Maheshwari)

V e r s u s

1. Union of India, through : The General Manager, Central Railway, Mumbai, CST.
2. The Chief Administrative Officer (Const.), New Administrative Building, Central Railway, Mumbai CST.
3. The FA and CAO(C), New Administrative Building, Central Railway, Mumbai CST.
4. The Sr. AFA (Const.), Central Railway, Jhansi.
5. The Dy. Chief Engineer (Const.), Central Railway, Gwalior. ... Respondents

(By Advocate - Shri Raja Sharma on behalf of Shri V.K. Bhardwaj)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant sought permission to withdraw this Original Application with liberty to file a fresh OA. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

"SA"

(M.P. Singh)
Vice Chairman